

In the High Court of Judicature, Bombay.

Two day, the 8 day of June 1865.

SPECIAL APPEAL No. 879 of 1864.

Rumbha Wulud Mulkonda and  
Gunga Wulud Bhitka, and Me-  
shia Wulud Dewar, and  
Walia Wulud Sadiq of the  
Ahmednager District  
(Original Plaintiffs)

Appellant,

versus

Zoolsa Wulud Bahiroo  
of the Ahmednager  
District (Original Defendant)

Respondent

Rs. 58. 8. -

The claim in the Original Suit was to

recover the emoluments  
of the office of Subaltern which are alleged to be the  
property of the plaintiffs and to have been wrongfully  
withheld by the defendant

In Appeal No. 2003 of 1864 of the  
District of Ahmednager

Judge  
Mowbray  
the Decree of the Chief Justice who had decreed for  
the claim in the amount of Rs 38. 8

A Special Appeal was preferred in the High Court on the grounds that the decision  
of the District Judge is contrary to law  
in that.

(a) The opposite Party having ad-  
mitted that the appellants are the

W. H. ...

Wattundar Malbars, and that ten years ago their right was paid, he was not held bound by such his admission.

(b)

The Court below held, without the denial of the opposite Party, and without allowing the Appellants an opportunity to give evidence, that they are not descendants from the (4) four persons named in N<sup>o</sup> 39, this point not having been enquired into in the Court of first instance, owing to the admission of the opposite Party.

or  
The Court  
confirms the decree of the  
District Judge with Costs

R Couch  
J. Newton,

MEMORANDUM OF COSTS incurred in Special Appeal No. 879

of 1864 against the decision of the Judge of the District of Ahmednagar and disposed of on the 8<sup>th</sup> day of June 1865 by confirming the same

BY THE APPELLANT—

In the District.

In the Moonseiff's Court	24	3	6	✓
In the Judge's Court (including Vakeel's Fee)	1	10	6	✓
				25 14 " ✓

In this Court.

Stamp for Memorandum of Special Appeal	4	"	"	✓
Stamps for copies of Decree and Judgment	4	"	"	✓
Stamp for Vukeelutnama	2	"	"	✓
Batta for Process and Postage	1	5	"	✓
Sectioner's Fee	2	1	9	✓
Vukeel's Fee	1	12	1	✓
				15 2 10 ✓
Rupees	41	"	10	✓

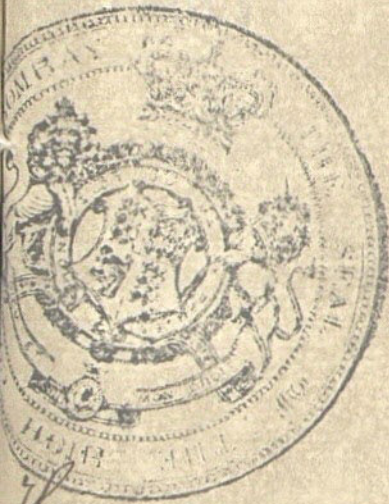
BY THE RESPONDENT,

In the District.

In the Moonseiff's Court	14	10	1	✓
In the Judge's Court	8	5	5	✓
				22 15 7 ✓

In this Court.

Stamp for Vukeelutnama	4	"	"	✓
Vukeel's Fee	1	12	1	✓
				5 12 1 ✓
Rupees	28	11	8	✓



*[Signature]*  
Sealer

*[Signature]*  
Registrar

The 8<sup>th</sup> day of June 1865.